

## **LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION**

### **FACULTY OF LAW, UNIVERSITY OF LUCKNOW**

**PRESENTS**

## **NATIONAL SEMINAR**

**ON**

## **THE NATIONAL EDUCATION POLICY OF INDIA, 2020: CHALLENGES AND PROSPECTS**

**DATE: 9<sup>TH</sup> JULY, 2022(SATURDAY)**

**MODE: OFFLINE**

**VENUE: JURIS HALL, ADMINISTRATIVE BUILDING,  
LUCKNOW UNIVERSITY, SECOND CAMPUS, JANKIPURAM  
LUCKNOW**

### **REGISTRATION FEES**

- FOR ACADEMICIANS/PROFESSIONALS/TEACHERS/OTHER DELEGATES- RS. 1000
- RESEARCH SCHOLARS- RS 600
- FOR U.G. AND P.G. STUDENTS- 400

### **FOR QUERIES CONTACT:**

AYUSHI GUPTA- 6263590275

SAAMYA GAUTAM- 7906115775

AYUSH CHANDRA TRIPATHI- 7800011576

## OUR PATRONS



**PROF.ALOK KUMAR RAI**  
VICE CHANCELLOR  
UNIVERSITY OF LUCKNOW



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UNIVERSITY OF LUCKNOW



**DR.MRINALINI SINGH**  
DEPUTY ORGANIZING SECRETARY  
FACULTY OF LAW  
UNIVERSITY OF LUCKNOW

## ORGANIZING TEAM (LUMA)

**Amrit Singh( Convenor), Swaraj Shukla(Co -Convenor), Saurabh Singh(Co –Convenor), Aditi Tripathi(Co –Convenor), Ritesh Singh, Gyanish Kumar, Ayushi Gupta, Samarth Singh, Ankit Rai, Arzu Nayab, Chitrangada Singh Dhoni, Gaurav Chawla, Hemant Pandey, Khushi Jain, Khyaati Rajpoot, Lavanya Chaudhary, Pratibha Khatri, Saamya Gautam, Simar Preet Kaur, Amit Maurya, Anchal Verma, Ayush Chandra Tripathi, Devanshi Dev, Shakashi Pandey, Srijan Pandey, Tanupriya and Vaishnavi Sharma**

# THE NATIONAL EDUCATION POLICY OF INDIA, 2020: CHALLENGES AND PROSPECTS

## ABOUT THE INSTITUTE

Founded in 1867, LU is one of the oldest institutions of Indian higher education. It is affiliated to University Grants Commission; Association of Commonwealth Universities (ACU); Association of Indian Universities (AIU); Distance Education Council (DEC); National Assessment and Accreditation Council (NAAC); National Council of Teacher Education (NCTE) and Bar Council of India (BCI).

## ABOUT FACULTY OF LAW

The Faculty of Law, University of Lucknow is a pioneer legal institution of India. It was established in 1921 with three teachers. Mr. Jag Mohan Nath Chak was its first Dean. The real architect was Prof. R. U. Singh who with great zeal and enthusiasm organized teaching and research in the faculty in the systematic way. He held office of the Dean, Faculty of Law till 1956. He also structured the Law Faculty of Delhi University and Law School, B.H.U. The distinction goes to him that he drafted the Constitution of Nepal. Dr. V. N. Shukla, the well-known authority on Constitutional Law was the first LL.M. of the University. His book on the Constitution is an authoritative Volume. Dr. A.T. Markos was the first LL.D. of the faculty. He also held the office of the Director, Indian Law Institute.

The first Post Graduate Diploma in Criminology was started in 1964. The Faculty has introduced LL.B. (Hons.) Five Year Course in 1995. The Faculty offers Undergraduate, Post Graduate, Doctoral and Post-Doctoral Programmes. The Faculty hosts Dr. R.U. Singh Memorial National Moot Court. The Faculty publishes its flagship Journal 'Lucknow Law Journal.' The Law Faculty was separated from main Campus and shifted to the new Campus having a total area of more than 75 acres located on the Sitapur Road, Lucknow from 2002-03. The newly constructed three storied building has twenty-four lecture rooms, 2 model class rooms with smartboard, libraries, legal aid hospital etc. Distance from Lucknow Railway Station is nearly 12 kilometers.

## **ABOUT SEMINAR**

The present **National Education Policy of India 2020 (NEP 2020)**, aims at school and higher education institutions both outlining the vision of new education system of India. Through NEP 2020, the Government of India has paved the way for transformative and dynamic reform in school and higher education system of our country. The National Education Policy 2020 was approved by the Union Cabinet of India on July 29, 2020. The new education policy has replaced the previous “National Policy on Education, 1986” which was the second only education policy of India since independence as the first “National Policy on Education” was launched in the year 1968. The first education policy of 21<sup>st</sup> century of our country which has replaced the 34 years old national education policy, in its first step of implementation has renamed the erstwhile Ministry of Human Resource Development (MHRD) as the Ministry of Education (MOE) as suggested by the NEP 2020. The new NEP 2020 is based on four pillars which are: Access, Equality, Quality and Accountability. One of the major decisions of NEP 2020 is that there will be a 5+3+3+4 schooling structure emphasizing on the first five years of early childhood care and education beginning at age of three, which comprises of 12 years of school and 3 years of preschool or anganwadi replacing old 10+2 structure. It also emphasizes on the use of mother tongue or local language as the medium of instruction till Class 5 and aims to increase state expenditure on education from around 3% to 6% of the GDP as soon as possible. For higher education it proposes a 4 year multi-disciplinary bachelor’s degree in an undergraduate programme with multiple exit options and a Higher Education Commission of India (HECI) will be set up to regulate higher education.

This national seminar is an attempt to share and discuss the applicability and implementation of NEP 2020 effectively in the educational institutions across India. The conclusion drawn from the seminar would facilitate the organizers, participants and other stakeholders in making suggestions and legislative and policy based interventions to bring about positive and wholesome transformation in both social cum legal sphere.



## **CALL FOR PAPERS**

Researchers, academicians and professionals from different fields are invited to contribute and make paper presentation on the seminar themes and are requested to submit their Abstract along with dully filled registration form.

- The abstract of paper shall be maximum 300 words, in MS Word 12 point Font in New Times Roman with 1.5 line spacing.
- Full paper shall be within 3000 - 5000 words and should be typed in MS Word 12 point Font in Times New Roman with 1.5 line spacing on A4 size paper.
- Abstract and full paper must be sent on e-mail address given below:

**Email: - [mcc.lucknowuniv@gmail.com](mailto:mcc.lucknowuniv@gmail.com)**

## **THEMES OF SEMIINAR**

- 1. Salient features of NEP 2020.**
- 2. Early childhood care and educational foundation of learning under NEP.**
- 3. Holistic or wholesome approach and concept of education under NEP.**
- 4. Efficient resourcing and effective governance through school complexes/clusters.**
- 5. Setting up of standard and accreditation for school and higher education under NEP.**
- 6. Provision for adult and elderly education in NEP.**
- 7. Use of technology and online resources in teaching and learning process.**
- 8. Curriculum structure and credit based marking strategy in NEP.**
- 9. Critical analysis of NEP 2020 and its implantation.**
- 10. Any other relevant topic or theme in the context of seminar.**
- 11. Role of Teachers and Professors as per NEP 2020**

## **REGISTRATION FEE**

For online registration the participants are requested to deposit fee in given account number as per the given schedule and attach the screenshot of the same in our Online Google Registration form.

- FOR ACADEMICIANS/PROFESSIONALS/TEACHERS/OTHER DELEGATES- RS. 1000
- RESEARCH SCHOLARS- RS 600
- FOR U.G. AND P.G. STUDENTS- 400

For on-spot registration the same can be submitted in person at the venue - Juris Law Hall, New Campus, Jankipuram, University of Lucknow, Lucknow to the concerned registration authority on the date of seminar i.e. 9<sup>th</sup> July, 2022. **Rs.100 will be charged extra on the above mentioned fees for On the spot Registrations.**

Note: No accommodation, travel arrangement or travel allowance shall be provided to any participant.

### **REGISTRATION LINK:**

<https://forms.gle/JwBPTsrNDxefWDEX9>

The above link is to be used for registration.

## **PAYMENT DETAILS**

- a. The Payment can be made through Google Pay/Paytm
- b. The Registration Fees to be paid to the following:
  - **NAME: AMRIT SINGH**
  - **MOBILE NUMBER: 8948054412**
- c. The Registration can also be paid through NEFT
  - **ACCOUNT NUMBER- 39871265208**
  - **IFSC CODE- SBIN0006148**
  - **ACCOUNT HOLDER NAME- AMRIT SINGH**
  - **BANK NAME- STATE BANK OF INDIA**

## **IMPORTANT DATES**

**Date of Seminar:** Saturday, 9<sup>th</sup> July, 2022.

**Last Date of Online Registration:** 30<sup>th</sup> June, 2022

**Last Date for Abstract Submission:** 1<sup>st</sup> July, 2022

**Last Date for Full Paper Submission:** 4<sup>th</sup> July, 2022

**NOTE:** No online registration, abstract or full paper shall be entertained after the due date.

## **CONTACT US:**

AYUSHI GUPTA- 6263590275

SAAMYA GAUTAM- 7906115775

AYUSH CHANDRA TRIPATHI- 7800011576

## **VENUE**

**Juris Law Hall, Administrative Building, New Campus, Jankipuram**

**University of Lucknow, Lucknow – 226031, Uttar Pradesh.**